

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4737
ANSWERED ON:26.04.2005
DEMOLITION BY MCD
Singh Shri Prabhunath

Will the Minister of URBAN DEVELOPMENT be pleased to state:

to the replies given to Unstarred Question Nos. 273 and 931 dated 6.7.2004 and 7.12.2004 respectively and state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof and the action taken thereon;
- (c) if not, the reasons for the delay; and
- (d) the time by which the information is likely to be collected?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD)

(a)to(d): Information in respect of Unstarred Question No. 273 dated 6.7.2004 has since been received, which is given as under:

Municipal Corporation of Delhi (MCD) has reported that 2125 Nos. of demolition programmes could not be carried out due to non-availability of police force during the last three years as per details given below:-

| ZONE | NO. OF PROGRAMMES |
|-----------------|-------------------|
| CITY | 49 |
| SADAR PAHARGANJ | 74 |
| KAROL BAGH | 69 |
| ROHINI | 206 |
| SOUTH | 523 |
| CENTRAL | 458 |
| SHAHDARA SOUTH | 053 |
| SHAHDARA NORTH | 093 |
| NARELA | 102 |
| NAJAFGARH | 099 |
| CIVIL LINE ZONE | 093 |
| WEST | 306 |

The main reasons given by the police authorities for not being able to provide police force for demolition programmes include preoccupation with heavy law and order arrangements and non-availability of outside force as local police was not sufficient.

MCD has reported that its nodal officer takes up the matter in the monthly meeting taken by Special Task Force (STF). The matter is also taken up at higher level in the police department.

So far as Unstarred Question No. 931 dated 7.12.2004 is concerned, complete information is yet to be received from the concerned agencies.